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**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

14.09.2017

O.A./260/667/2011

MEMO AT FL- A FOR WITHDRAWAL
MAY KINDLY BE PERUSED

ITEM NO:20

FOR APPLICANTS(S) Adv. : Mr. P. K. Das

FOR RESPONDENTS(S) Adv.: Mr. J. K. Nayak

Notes of The Registry	Order of The Tribunal
	<p>Mr. P. K. Das, Ld. Counsel for the applicant has filed a memo dated 11.09.2017 for withdrawal of this O.A. Permission is accorded. The O.A. is accordingly dismissed as withdrawal</p> <p>(DR. MRUTYUNJAY SARANGI) <i>MS</i> MEMBER (A) (SUSHANTA KUMAR PATTNAIK) MEMBER (J)</p> <p>pms</p>